

**THE HIGH COURT OF ORISSA, CUTTACK**

**STANDING ORDER NO. 04 OF 2024**

Dated, Cuttack, the 24<sup>th</sup> September, 2024

It is informed to all concerned that the Hon'ble Court after careful consideration have been pleased to observe that the Appeals arising out of Admiralty Suit u/s 14 of Admiralty Act., 2017 (Act No.22 of 2017) shall be registered as per the following nomenclature and be heard by a Division Bench of the High Court;

**"Appeals arising out of Admiralty Suit u/s- 14 of Admiralty Act : ADMLA"**

This shall come into force retrospectively w.e.f 11<sup>th</sup> day of September, 2024.

ADMINISTRATIVE DEPARTMENT  
(RULES BRANCH)

By Order of the Chief Justice

  
24.9.2024  
(Pravat Kumar Rajguru)  
**REGISTRAR (JUDICIAL)**

**Memo No. 14929 (120) Date. 24-09-2024**

Copy forwarded to the

1. All officers of the Court,
2. Addl. Registrar-cum- Principal Secretary to Hon'ble the Chief Justice,
3. ADR-cum-Principal Secretaries/ AR-cum-Sr. Secretaries/ Secretaries/ P.As attached to the Hon'ble Judges for placing the same before their Lordships' kind information,
4. All Superintendents / Section Officers of the Court,
5. Supdt., Main Judicial (List)/ Computer filing Section
6. All Court Masters
7. Court Master, Lawazima Court
8. Superintendent, Computer Section to upload the same in the official website of the Court.

for information and necessary action

  
24.9.24  
**SPECIAL OFFICER (SPL. CELL)**

**Memo No.**.....14930.....**Date**.....24-09-2024.....

Copy forwarded to the Principal Secretary to Govt. of Odisha, Home Department, Bhubaneswar for information and to circulate among all concerned for information.

  
24.9.24  
**SPECIAL OFFICER (SPL. CELL)**

**Memo No.**.....14931.....**Date**.....24-09-2024.....

Copy forwarded to the

1. Advocate General, Odisha, Cuttack
2. Dist. & Sessions Judge,.....(All)
3. Director, Judicial Academy, Odisha, Cuttack,
4. Member-Secretary, OSLSA, Odisha, Cuttack
5. Deputy Solicitor General of India for High Court of Orissa
6. Chairman, Bar Council of Odisha, Cuttack
7. Secretary, Orissa High Court Bar Association, Odisha, Cuttack
8. Advocate General, Odisha, Cuttack

for favour of information.

  
24.9.24  
**SPECIAL OFFICER (SPL. CELL)**